

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION NO.1316/93

Tuesday, this the 20th day of July, 1999.

Coram: Hon'ble Shri Justice R.G.Vaidyanatha, Vice-Chairman,
Hon'ble Shri B.N.Bahadur, Member(A),

Smt. Meena Subhash Chandra Dhaundiyal,
Rajeshwari Co-op. Hsg. Society Ltd.,
R.No.104, 1st Floor,
Rambaug Lane No.4,
Kalyan (W) ... Applicant.

Vs.

1. Union of India
through Mukhya Rajabhasha Adhikari,
General Manager's Office,
Headquarters, Central Railway,
Bombay V.T.
2. Upmukhya Rajabhasha Adhikari,
General Manager's Office,
Headquarter; Central Railway,
Bombay V.T.
3. The Chief Personnel Officer,
General Manager's Office,
Headquarters; Central Railway,
Bombay V.T. ... Respondents.

(By Advocate Mr.R.R.Shetty for
Mr.S.C.Dhawan).

: ORDER : (ORAL)

(Per Shri Justice R.G.Vaidyanatha, Vice-Chairman)

Applicant and Counsel absent. Mr.R.R.Shetty, Counsel is
present on behalf of Mr.S.C.Dhawan, Counsel for respondents.
This is an old case of 1993. The application is dismissed for
non-prosecution. Consequently, Miscellaneous Petitions pending,
if any, stands disposed of. No order as to costs.

B.N.Bahadur

(B.N.BAHADUR)

MEMBER (A)

R.G.Vaidyanatha

(R.G.VAIDYANATHA)

VICE-CHAIRMAN

B.